

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. / 155/93
P.A.NO.

DATE OF DECISION : 13-10-2000

Brahmanand B Yadav Petitioner

Mr. K.K.Shah Advocate for the Petitioner [s]
Versus

Union Of India & Ors. Respondent

Mr.N.S.Shevde Advocate for the Respondent [s]

CORAM

The Hon'ble Mr.A.S.Sanghavi : Member (J)

The Hon'ble Mr.G.C.Srivastava : Member (A)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

Brahmanand B Yadav
C/o K.K.Shah,
3, Achalayatan Society Div-III
Near Memnagar Fire Station,
Navrangpura, Ahmedabad.

(Advocate : Mr.K.K.Shah)

VERSUS

1. Union of India, Notice to be served
Through the General Manager,
Western Railway, Churchgate,
Bombay.
2. Divisional Railway Manager
Divisional Office, Western Railway,
Pratapnagar, Baroda.
3. Station Superintendent,
Ahmedabad Railway Station,
Western Railway, Ahmedabad.

..... Respondents

(Advocate : Mr.N.S.Shevde)

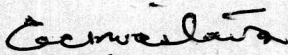
ORAL ORDER
O.A./155/93

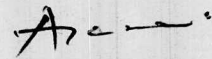
DATE : 13-10-2000

Per : Hon'ble Mr.A.S.Sanghavi : Member(J)

Mr.K.K.Shah for the applicant prays for permission to withdraw the
OA saying that the applicant has already received promotion. Since the

applicant's grievance is redressed, permission prayed for is granted. OA is disposed of as withdrawn. No order as to costs.


(G.C.Srivastava)
Member(A)


(A.S.Sanghavi)
Member(J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

QA/TA/RA/CP/ 155/93 of 200

Mr. B B Yadav

APPLICANT(S)

VERSUS

4-2-23

RESPONDENT (S)

I N D E X ----- S H E E T

[illegible]

Certified that the file is complete in all aspects.

Allen 9314100

Signature of S.O. (R)

Signature of Dealing
Hand.